

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13880 OF 2004

(From the judgement and order dated 09/12/2003 in WP No. 14146/2003 of HIGH COURT OF A.P AT HYDERABAD)

GOVERNMENT OF A.P. & ORS.

Petitioner(s)

VERSUS

MOHD. NASRULLAH KHAN

Respondent(s)

(With prayer for interim relief and office report)

(For final disposal)

Date: 18/02/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner(s)

Mrs.D. Bharathi Reddy,Adv.

For Respondent(s)

Mrs. K. Amareswari, Sr. Adv.

Mr. B. Ramamurthy, Adv.for

Mrs. Anjani Aiyagari,Adv.

UPON hearing counsel the Court made the following

O R D E R

Leave granted.

List for hearing on the question of interim relief after two weeks.

(Meenu Sethi)

(D.P. Wali

a)

Court Master

Court Maste

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